

**File No. 1-1685/FSSAI/Imports/2017**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act, 2006)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

10<sup>th</sup> January, 2022

**Office Order**

**Subject:- Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.**

In supersession to the previous orders issued in respect of notification of Authorised Officers at the location as given below, the Competent Authority hereby notifies FSSAI official as Authorised Officers for the jurisdiction of food import entry point as mentioned below for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

| Sl No. | Authorised Officers    | FSSAI Regional Office  | Link Officer         | Location | Point of Entry  | Port Code |
|--------|------------------------|------------------------|----------------------|----------|-----------------|-----------|
| 1.     | Ms. Asha Chaurasia, AD | FSSAI, Northern Region | Ms Jaspreet Kaur, AD | Delhi    | Rewari, Haryana | INREA6    |



**(Arun Singhal)**  
CEO, FSSAI

Email- ceo@fssai.gov.in

**Copy to:-**

1. Executive Director (HR), FSSAI-HQ
2. Commissioner (SW), CBIC.
3. Regional Director, FSSAI- Northern Region
4. CITO, FSSAI-HQ (for uploading on the FSSAI Website)